

## Allahabad Bench

C Appeal No. 146/ALD/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.02.2020

NAME OF THE COMPANY: Om Shiva Fabcrafts Pvt. Ltd.V/s. ROC

SECTION OF THE COMPANIES ACT: 252(3) of Companies Act 2013

| <u>Sl. NO.</u> | <u>Name</u>       | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|-------------------|--------------------|-----------------------|------------------|
| 1.             | P. K. Bajpai      | Adv                | Petitioner            | P. K. Bajpai     |
| 2.             | Gaurav Mahajan    | Sr. S.C.           | IT Dept               |                  |
| 3.             | SHIVENDRA BAHADUR | CGSC               | ROC                   | Shivendra        |

C APPEAL NO.146/ALD/2018

Sh. Prabodh Kumar Bajpai, Advocate for appellant, Sh. Gaurav Mahajan, Sr. Standing Counsel for I.T. Department and Sh. Shivendra Bahadur Singh, CGSC for ROC, Kanpur are present.

Ld. Counsel for the appellant prays two weeks time for filing supplementary affidavit. Time is granted.

As prayed for, put up on 19<sup>th</sup> March, 2020.

Dated: 17.02.2020

— S D —

(JUSTICE RAJESH DAYAL KHARE)  
MEMBER (J)

Typed by :  
Kavya Prakash Srivastava  
(Stenographer)